

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**O. A. No.60/1500/2017**

**Date of decision: 12.01.2018**

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).  
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

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1. Nanak Ram, aged 58 years, son of Kanhiya Lall, resident of Ajaib ColonyNabha, Nr. Railway Station, District Patiala;(Group-D)
2. Ram Asara, aged 56 years, son of Surjit Singh, resident of VPO. KheriGillani, PO. Channo, Sangrur;(Group-D)
3. Ram Singh, aged 56 years, son of Mohinder Singh, resident of VPO. Kakrala, Tehsil Nabha, District Patiala;(Group-D)
4. Ram Sumer, aged 58 year son of Jhari Ram, resident 35, Ward no.17, Street No.2, Shanti Nagar, Ferozepur;(Group-D)
5. Gurdeep Singh aged 57 years, son of Lachman Singh, resident SodayWala, District & Tehsil Ferozepur;(Group-D)
6. ChanderdevDass, aged 58 years, son of LaldhariDass, resident of Railway # E-113, Colony, Kotakpura, District Faridkot;(Group-D)
7. KamleshBabu aged 58 years, son of Gauri Shankar, resident # E-2C, Railway Colony Market, Muktsar.(Group-D)
8. Ram Lakhan aged 55 years, son of Ram Charan, resident of Kasoori Gate, Ferozepur City;(Group-D)
9. Mahinder Singh aged 54 years, son of Udhamp Singh, resident of W.No. 13, Mallanwala, Ferozepur;(Group-D)
10. HoslaPrashad aged 53 years, son of HariParshad, resident of W.No.8, Mallanwala, Ferozepur;(Group-D)
11. Om Prakash, aged 56 years, son of Kanshi Ram, resident of Railway colony, Ward no.2, Ferozepur City; (Group-D)
12. Darshan Singh aged 54 years, son of Bahal Singh, resident of Karianwala, Fazilka;(Group-D)
13. Darshan Singh, aged 54 years, son of Milkha Singh, resident of W. no. 3, High School Basti, Jalalabad, Ferozepur;(Group-D)
14. Kewal Raj, aged 54 years, son of Ram Kumar, resident of Railway Quarter, JhuleRangian, Jalalabad, District Ferozepur;(Group-D)
15. Dev Bali aged 54 years, son of Shri Chand, resident of Sadhra, Mallanwala, Ferozepur;(Group-D)

16. ShivpujanYadav, aged 57 years, son of Jai Ram Yadav, resident of #375/A, Railway Colony, No.7, Near Bus Stand, Ludhiana;(Group-D)
17. HariRam, aged 59 years, son of Kaleshar, resident of # 6, Block No. E-77-D, Railway Colony No.4, Ludhiana;(Group-D)
18. Ramji Ram aged 56 years, son of Bhibuti Ram, resident of Railway Colony No.4, Room No.13, Near Railway Stations, Ludhiana;(Group-D)
19. Ram Kumar, aged 53 years, son of Ram Chand, resident of #965, Ward No.13, New Parwan Nagar, Moga;(Group-D)
20. Kalu Ram aged 59 years, son of Gurudin, resident of #98, Vill. Pipli, District Faridkot;(Group-D)
21. TilakRaj, aged 53 years, son of Prithi Singh, resident of vill. Kutlahar, PO. Taliara, Tehsil Nurpur, District Kangra;(Group-D)
22. MohinderPaul, aged 53 years, son of Gian Chand, resident of #444, W.No. 15, Dashmesh Nagar, PO. Pathankot, District Gurdaspur;(Group-D)
23. Gopal, aged 55 years, son of Naresh Kumar,resident of vill. Kutlahar, PO. Taliara, Tehsil Nurpur, District Kangra;(Group-D)
24. SatishKumar, aged 57 years, son of Bandu Ram, resident of vill. Hawal, PO, Harsar, District Kangra;(Group-D)
25. DatarSingh, aged 57 years, son of Churia Ram, resident of Vill. Baruwala, Ward No.19, Ravidas Nagar, Barwala, District Hisar, Haryana;(Group-D)
26. Shyam Lal aged 54 years, son of Sadhu Ram, Resident of VPO, Rajli, Hisar, Haryana;(Group-D)
27. MewaLal, aged 54 years, son of DevtaDeen, resident of Railway Crossing Fatak No.S.88, SatiyeWala, Malawala Road, Ferozepur Cantt.(Group-D)
28. Gurmukh Singh aged 59 years, son of Sohan Singh, resident of Ibrahim Basti, Nawanshahar, Punjab; (Group-D)
29. Karam Singh aged 59 years, son of Pritam Singh, resident of #323, GaliGurinder Printing Press Wali, Mohalla Jaswant Singh, Ward No.13, Tarn Taran, District Tarn Taran;(Group-D)
30. Suspaul@ ShishuPal, aged 54 years, son of Surja Ram, resident of # 2164, Baba Ram DevMandirWaliGali, Kotli Road, Shri. Muktsar Sahib;(Group-D)

31. Ram Chander, aged 57 years, son of Patindin, resident of Railway Colony, Near Railway Station, Banga, District ShaheedBhagat Singh Nagar;(Group-D)
32. Hari Ram aged 57 years, son of Somaye, resident of 36-6, Railway Colony No.13, L-30, H.No. 9, College Road, Ludhiana;(Group-D)
33. Rajinder Prasad, aged 59 years, son of Klahter Shah, resident of Ward No.1, H.No.198, DeraBabuHukamiNath, DwarslanaRoad, Kotakpura;(Group-D)
34. Chikuri Lal, aged 58 years son of Ram Avtar, resident of Railway Colony, # G-15B, TalwandiBhai;(Group-D)
35. Mewa Lal, aged 56 years, Son of ofBhagai, resident of Railway Colony, TalwandiBhai, District Ferozepur;(Group-D)
36. Ram Asra aged 35 years son of Ram Avtar, resident of Vill. TalwandiBhai, Ajit Nagar, Ward No.2, Near Ram AvtarKaryana Store, District Ferozepur.(Group-D)
37. Gurdial Singh, aged 53 years, son of Kala Singh, resident of Fatehgarh Panjtoor, Laluwala, Ferozepur;(Group-D)
38. ShivratriRai, aged 54 years son of Halku Ram, resident of Gang No.17, Railway Colony, Ferozeshah, District Ferozepur;(Group-D)
39. Hari Lal, aged 55 years, son of Bhulai, Resident of Street no.7, BrahmNagari, Ferozepur City;(Group-D)
40. JaganNath aged 57 years, son of Shankar Ram, resident of QA Badd Road, Q.No.221-A, Railway Road Colony, Near Peer Baba, Ferozepur;(Group-D)
41. Vijay Kumar, aged 59 years, son of Ram Milan, resident of # L-31-1, Ward No.11, Loco Shed Railway Colony, Ferozepur City;(Group-D)
42. Rama Shankar, aged 57 years, son of ShokatParshad, resident of Vill. Arajke, Tehsil &District Ferozepur;(Group-D)
43. Ram Krishan, aged 60 years, Guraditta, resident of Vill. Nurpur Ferozepur;(Group-D)
44. Ram Charan, aged 54 years, son of Ram Nehor, resident of ArifKe, Ferozepur.(Group-D)
45. Raj Pal, aged 57 years, son of Juma Ram, resident of Vill. Ubhawal, Tehsil & District Sangrur;(Group-D)

46. Babu Lal, aged 56 years, son of Jhisak Ram, resident of LOCO Shed Colony, Block No.647(Group-D)
47. Ramakant Rai aged 58 years, son of Shankar Rai, resident of Ward No.10 MallanwalaKhas, Backside Govt. School, Tehsil Zira, Ferozepur;(Group-D)
48. Jagdish Singh, aged 58 years, son of Partap Singh, resident of PO.Darkati, Teh. Jawali, District Kangra;(Group-D)
49. Moti Lal, aged 57 years, son of Bir Singh, resident of Thalla, PO. Guler, Teh. Harpur, District Kangra;(Group-D)
50. Ashok Kumar, aged 56 years, son of Roshan Lal, resident of vill. Tilla, PO. Bilaspur, Teh. Dehra, District Kangra;(Group-D)
51. Kailash Sharma @ Kailash, aged 58 years, son of Doman, resident of # 243-G, Railway Colony, Jagraon Bridge, Ludhiana;(Group-D)
52. Radhey Shyam, aged 58 years, son of Brij Lal, resident of # 326/C, Near Sham Nagar, Railway Colony No.8, Ludhiana;(Group-D)
53. Raghbir Singh, aged 57 years, son of Roshan Lal, resident of VPO. Bharmar, Tehsil Jawali, District Kangra;(Group-D)
54. Jarnail Singh, aged 59 years, son of Surain Singh, resident of Railway Colony, Akbarwala, Makhu, District Ferozepur;(Group-D)
55. Gian Chand, aged 54 years, Shambu Ram, resident of LOCO Shed Colony, Village KhuhChahParsiyan, Ferozepur;(Group-D)
56. Ramesh Kumar, aged 54 years, son of Maiku Ram, resident of VPO. Mahalam, District Ferozepur; (Group-D)
57. Ram Lotan, aged 58 years, son of Samay Lal, resident of Vill. Arif Ke, Ferozepur;(Group-D)
58. Ram Khilawan, aged 59 years, son of Ram Sahai, resident of Railway Colony-10, Kutir No.253-B, Near Railway Station, Ludhiana;(Group-D)
59. Kunwar Singh, aged 54 years, son of Roop Chand, resident of # 80-H, Near BastiWali Running Room, Railway Colony, Ferozepur;(Group-D)
60. Jassa, aged 60 years, son of Mehtab, resident of JakkopurKhurd, PO. Warajodh Singh, District Jalandhar.(Group-D)
61. Rehmat, aged 53 years, son of Bandu Ram, resident of JakkopurKhurd, PO. Warajodh Singh, District Jalandhar. (Group-D)
62. Kunwarpal, aged 53 years, son of Harlal, resident of Railway Colony, District Ferozepur.(Group-D)

63. KailashKumar, aged 57 years, son of Khunkhun, resident of Near Railway Station, Dhablaw, Patiala.
64. Pancham, aged 54 years, son of Maharaj, resident of VPO. Mahalam, Near Railway Station, District Ferozepur;(Group-D)
65. Surya Nath Singh, aged 57 years , Ram Kisan Singh, resident of Ward No.3, DehriRohtas, Bihar; (Group-D)
66. HarbajanSingh, aged 59 years, son of Jaimal Singh, resident of Vill. Dug ShahzadPur, RamgarhSambha, Jammu;(Group-D)
67. Kuldeep Singh, aged 55 years, son of Omkar Singh, resident of Chuhan, Gharota, Pathankot; (Group-D)
68. Khurshid Ali, aged 56 years, son of Ahmed Din, resident of 237, Bathindi Partly, P.O. Sainik Colony, P.S. Trikuta Nagar, Nowabad, Sinjwan Road, Near B.N. College, Jammu; (Group-D)
69. Amrit Lal Sahu, aged 59 years, P.O. Birghani, Teh. Janjgir, District JanjgirChampa, Chhattisgarh; (Group-D)
70. Ram Aadhar, aged 56 years, son of Vishnu Dutt, resident of Vill. Rangian, Tehsil Dehlon, District Ludhiana; (Group-D)

**... APPLICANTS**

**VERSUS**

1. Union of India through its Secretary, Ministry of Railways, Baroda House, New Delhi.
2. General Manager, Northern Railway, Baroda House, New Delhi.
3. Chief Personnel Officer (Admn.), Northern Railway, Baroda House, New Delhi.
4. Divisional Railway Manager, Northern Railway, Ferozepur Division, Ferozepur.
5. Senior Divisional Personnel Officer, Northern Railway, Ferozepur Division, Ferozepur.
6. Malkit Singh son of Balbir Singh resident of Basti Nizamudeen, District Ferozepur City.

**... RESPONDENTS**

**PRESENT:** Sh. Arunjeet Singh Kakkar, counsel for the applicants.  
 Sh. Yogesh Putney, counsel for respondents No.1 to 5.  
 None for respondent no.6.

**ORDER (Oral)**

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**SANJEEV KAUSHIK, MEMBER (J):-**

1. M.A. No.60/1914/2017 has been filed under Rule 4(5)(a) of the C.A.T. (Procedure), Rules, 1987, seeking permission to allow the applicants to file joint petition. For the reasons stated therein, the same is allowed.
2. Learned counsel for the applicants submitted that this O.A. can be disposed of in terms of order dated 24.11.2017 passed by this Court in O.A. No.60/181/2017, which was based upon order dated 27.04.2016 of the jurisdictional High Court in the case of **Kala Singh & Ors. vs. UOI & Ors.** (CWP No.7714/2016), which has also been affirmed upto the Hon'ble Supreme Court by disposing of SLP at the hands of the respondents to await deliberation to be given by the Railway Board. He further submitted that the applicants be given liberty to approach this Court after deliberation given by the Railways, if still applicants are dissatisfied.
3. Ordered accordingly.

**(P. GOPINATH)**  
**MEMBER (A)**

**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

Date: 12.01.2018.  
Place: Chandigarh.

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